

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No204
CP(IB)/172(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Gimatex Industries Private Limited
V/s
Mafatlal Industries Limited

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amit Agarwal, Adv.
For the Respondent : Mr. Apurva Vakil, Adv.

ORDER

Matter is substantially heard. Learned Counsel for both the sides are at liberty to file written submissions not more than three pages along with the judgments relied upon by both the sides and exchange the same within ten days.

List on 13.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**